

ITEM NO.1502

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 740/1986

CENTRAL BOARD OF DAWOODI BOHRA COMMUNITY & ANR. Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

([HEARD BY : HON'BLE SANJAY KISHAN KAUL, HON'BLE SANJIV KHANNA,
HON'BLE ABHAY S. OKA, HON'BLE VIKRAM NATH AND HON'BLE J.K.
MAHESHWARI, JJ.]

WITH

Crl.A. No. 39/1991 (II-B)

Date : 10-02-2023 These matters were called on for pronouncement of
judgment today.

For Petitioner(s) Mr. Siddharth Bhatnagar, Sr. Adv.
Ms. Manik Karanjawala, Adv.
Ms. Nandini Gore, Adv.
Mr. Jatin Mongia, Adv.
Ms. Tahira Karanjawala, Adv.
Ms. Niharika Karanjawala, Adv.
Mr. Arjun Sharma, Adv.
Ms. Neha Khandelwal, Adv.
Mr. Shreyas Maheshwari, Adv.
Mr. Karanveer Singh Anand, Adv.
Mr. Ritwik Mohapatra, Adv.
Mr. Aditya Sidhra, Adv.
Ms. Pracheta Kar, Adv.
Mr. Nadeem Afroz, Adv.
M/S. Karanjawala & Co., AOR
Mrs. Manik Karanjawala, AOR

Mr. Sanklap Goswami, Adv.
Mr. Azhar Alam, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) Mr. F.S. Nariman, Sr. Adv.
Mr. Sameer Parekh, Adv.
Mr. Subhas Sharma, Adv.
Mr. Abheezar Faizullabhoy, Adv.
Mr. D.P. Mohanty, Adv.
Mr. E.R. Kumar, Adv.
Mr. Murtaza Kachwaha, Adv.
Ms. Sonal Gupta, Adv.
Mr. Prateek Khandelwal, Adv.

M/S. Parekh & Co., AOR

Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.
Mr. Abhikalp Pratap Singh, Adv.
Mr. Bharat Bagla, Adv.
Ms. Kirti Dadheech, Adv.
Mr. Kanu Agrawal, Adv.

M/S. S. Narain & Co., AOR

Ms. Deepanwita Priyanka, AOR
Ms. Swati Ghildiyal, Adv.

The Court pronounced the following
J U D G M E N T

Hon'ble Mr. Justice Abhay S. Oka, J. pronounced the judgment for the Bench comprising Hon'ble Sanjay Kishan Kaul, J., Hon'ble Sanjiv Khanna, J., His Lordship, Hon'ble Vikram Nath, J. and Hon'ble J.K. Maheshwari, J. The Bench *inter alia* directed as under:

"In the circumstances, we are of the view that the present writ petition deserves to be tagged with Review Petition (Civil) No.3358 of 2018 pending before the Bench of nine Hon'ble Judges. We, accordingly direct the Registry to seek appropriate directions in this behalf from the Hon'ble Chief Justice."

The Criminal Appeal No.39 of 1991 which is already tagged with the Writ Petition, be also tagged with Review Petition (Civil) No.3358 of 2018.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)

[Signed reportable judgment is placed on the file]